

F. No. J-11014/1/2024-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 28th February, 2024

ORDER

With reference to this Department's Order No. J-11014/2/2020-Judicial dated 28.01.2021, the President is pleased to extend the term of **Shri Balram Sharma**, Advocate as Deputy Solicitor General of India for High Court of Himachal Pradesh at Shimla, with effect from **28.01.2024** for a further period of three years or until further orders, whichever is earlier.

2. The engagement and professional fee of the aforesaid counsel will be governed by the terms and conditions contained in this Department's O.M. No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Jaspal Singh Dhanju)
Deputy Legal Adviser (Judicial)

Copy (through email) to :-

1. PS to Hon'ble MoS (I/C)L&J.
2. PSO to Law Secretary / All Additional Secretaries in main secretariat of Department of Legal Affairs.
3. Shri Balram Sharma, Deputy SGI, High Court of Himachal Pradesh at Shimla.
4. The Registrar, High Court of Himachal Pradesh.
5. The Cash (LA) Section to continue the payment of retainership fee to Shri Balram Sharma, Deputy SGI w.e.f. 28.01.2024.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To upload on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Union of India'.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Office/Spare copies.



(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in

F No. J-11014/2/2020-Judicial
Government of India
Ministry of Law & Justice
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(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 28th January, 2021

ORDER

The President is pleased to engage **Shri Balram Sharma**, Advocate as Assistant Solicitor General of India for the High Court of Himachal Pradesh at Shimla, as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF HIMACHAL PRADESH AT SHIMLA
ASSISTANT SOLICITOR GENERAL OF INDIA

| Name (Shri) | Contact details | Enrollment No. |
|---------------|--|----------------|
| Balram Sharma | Panchwati Bhawan, SDA Complex, Opposite Block No. 38, Kasumpati, Tehsil & District Shimla, Himachal Pradesh-171009 Mob: 9418010120 Email: balramsharmaadvocate@gmail.com | HIM/77/2004 |

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

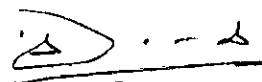
3. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

1. OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to all Addl. Solicitors General of India.
3. All Assistant Solicitors General of India in various High Courts.
4. Registrar, High Court of Himachal Pradesh at Shimla
5. Shri Balram Sharma, Asst. SGI as above.
6. The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGI w.e.f. the date of this order.
7. The Pay & Account Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
10. Guard File/Judicial Section with 5 spare copies.



(D. Srinivás)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in